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Date: 28/10/2025

Abdul Rashid Vs State Of Tripura

Bail Application 14 Of 2024

Court: Tripura High Court- Agartala

Date of Decision: March 28, 2024

Acts Referred:

Code Of Criminal Procedure, 1973 â€" Section 439#Narcotic Drugs And Psychotropic

Substances (NDPS) Act, 1985 â€" Section 21(b), 25, 29, 37

Hon'ble Judges: Arindam Lodh, J

Bench: Single Bench

Advocate: A. Basak, Raju Datta

Final Decision: Allowed

Judgement